

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 218, 219 & 233 OF 2012

Dated : 11th September, 2013

In the matter of:

APPEAL No. 218 of 2012 & I.A. No. 360 of 2012

&

APPEAL No. 219 of 2012

**M/s Balasore Alloys Ltd.
Versus**

....Appellant(s)

Odisha Electricity Regulatory Commission & Ors. ...Respondent (s)

APPEAL No. 233 of 2013 &

I.A. No. 374 of 2012

**M/s Tata Steel Ltd.
Versus**

....Appellant(s)

Odisha Electricity Regulatory Commission & Ors. ...Respondent (s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **15.11.2013.**

COURT MASTER